

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
MUMBAI
WEST ZONAL BENCH

Excise Application no. 85121 of 2020

in

Excise Appeal No. 86979 of 2019

(Arising out of Order-in-Original Appeal No. PK/169/Appeal/Thane/
BW/17-18 dated 20.04.2010 passed by the Commissioner of Central
Excise (Appeals), Mumbai I)

M/s. Maharashtra Dyeing & Printing WorkAppellant
524, 4th Nizampura, Near ST stand,
Opp. Milan Hotel,
Bhiwandi, Dist. Thane

Vs.

Commissioner of Central Excise, Zone VRespondent
Thane
12th Floor, Lotus Parel,
Near Parel Station, Parel East,
Mumbai

APPEARANCE:

None for the appellant
Shri Sanjay Hasija, (AR) for the respondent

CORAM:

HON'BLE MR. S.K. MOHANTY, MEMBER (JUDICIAL)

FINAL ORDER No: A/86859 / 2021

DATE OF HEARING : 23-09-2021
DATE OF DECISION : 23-09-2021

PER: MR. S.K. MOHANTY, MEMBER (JUDICIAL)

Applicant has filed this Miscellaneous Application seeking
for withdrawal of appeal. Prayer made by the applicant is
considered. Accordingly, the appeal is dismissed as withdrawn.

(Dictated and pronounced in open Court)

(S.K. Mohanty)
Member (Judicial)